

RBI appoints Banking Ombudsman at Thiruvananthapuram

September 11, 2003

The Reserve Bank of India has appointed Shri V. Krishnamurthy as the Banking Ombudsman for the state of Kerala and Union Territory of Lakshadweep with effect from September 11, 2003. As Banking Ombudsman, Shri Krishnamurthy will have his office at Reserve Bank of India Building, Bakery Junction, Thiruvananthapuram-695 033..

The Banking Ombudsman Scheme was introduced in June 1995 with a view to providing to the bank customers quick and low-cost redressal of grievances relating to banking services. Its scope of authority and functions include redressal of grievances against deficiency in banking services, concerning loans and advances and other specified matters and arbitration for specified disputes. All commercial banks, regional rural banks and scheduled primary co-operative banks are covered under the Banking Ombudsman Scheme.

**P.V. Sadanandan
Manager**

Press Release : 2003-2004/347